Unstarred Question No. 1639 on the 1st December, 1965 regarding Gun Factory in U.P. and state:

(a) whether the Central Government have approved the proposal of Uttar Pradesh Government to set up a gun factory in the Public Sector in U.P.; and

(b) if so, the details thereof?

**The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla):** (a) The Government of Uttar Pradesh have not yet drawn up any scheme for setting up a gun factory in the Public Sector.

(b) Does not arise.

**Strikes by Students**

1795. **Shri D. D. Puri:**
**Shri Vishwa Nath Pandey:**
**Shri Rajdeo Singh:**
**Shrimati Ramdulari Sinha:**

Will the Minister of **Education** be pleased to state:

(a) whether any survey of strike by students in 1965 has been made by Government;

(b) if so, the salient features thereof; and

(c) the conclusions arrived at as a result thereof?

**The Minister of Education (Shri M. C. Chagla):** (a) No, Sir.

(b) and (c). Do not arise.

**Educational Activities**

1796. **Shri Ramachandra Ulaka:**
**Shri Vishwa Nath Pandey:**
**Shri Dhuleshwar Meena:**

Will the Minister of **Education** be pleased to refer to the reply given to Unstarred Question No. 21 on the 3rd November, 1965 regarding educational activities and state:

(a) whether Government have finally considered the proposal of bringing all educational activities in the field of higher education, including agricultural and medical education, under one unberella; and

(b) if so, the decision taken in the matter?

**The Minister of Education (Shri M. C. Chagla):** (a) and (b). The matter is still under consideration.

**भारत सुरक्षा नियमों के अन्तर्गत नजरबन्दी**

1797. **श्री विभूति मिश्र :**
**श्री धुलेश्वर मीना :**
**श्री रामचन्द्र उलाका :**

क्या **गृह-कार्य** मंत्री यह बताने की कृपा करेंगे कि :

(क) 13 फरवरी, 1966 तक देश में भारत सुरक्षा नियमों के अन्तर्गत कितने व्यक्तियों को नजरबन्द किया गया;

(ख) उन पर प्रति मास कितना व्यय किया जा रहा है; और

(ग) इन व्यक्तियों के विरुद्ध लगाये गये आरोपों को कब तक खुली अदालत में पेश करने का सरकार का विचार है ?

**गृह-कार्य मन्त्रालय में राज्य मन्त्री तथा प्रतिरक्षा मन्त्रालय में प्रतिरक्षा सम्भरण मन्त्री (श्री हाथी) :** (क) और (ख). सूचना एकत्रित की जा रही है और सदन के सभा पटल पर रख दी जायगी ।

(ग) भारत सुरक्षा नियमावली के नियम 30 के उपनियम (1) की धारा (ख) के अधीन नजरबन्दी, उस उपनियम मे स्पष्ट किये गये उद्देश्य से की जाती है और इसलिये किसी नजरबन्दी के खिलाफ खुले न्यायालय में आरोप लगाने का प्रश्न ही नहीं उठता ।

**Arms to Border People**

1798. **Shri Daljit Singh:**
**Shri Krishnapal Singh:**

Will the Minister of **Home Affairs** be pleased to refer to the reply given